

Government of Himachal Pradesh  
Department Higher Education.

No. EDN-A-Ka(1)-2/2012 Dated; Shimla-02 the 02<sup>nd</sup> January, 2014

**NOTIFICATION**

In pursuance of the Judgment delivered by the Hon'ble High Court in CWP No 1468 of 2013 alongwith others titled as Dhrub Dev Sharma & others versus State of HP (De-notifying of 08 Govt. Colleges) on 18<sup>th</sup> June, 2013, the Governor, Himachal Pradesh is pleased to notify the guidelines regarding opening of new educational institutions i.e. Government Degree Colleges in the State to achieve the objectives of access, equity and quality in higher Education with immediate effect as under :-

- 1 The distance of existing nearby college to proposed college shall not be usually less than 25 KM. The distance condition can be relaxed depending upon the need of the area/towns where the existing colleges are overcrowded and having the enrolment of students more than 3000.
- 2 In thickly populated cities like Shimla, Mandi, Solan, Dharamshala, Una etc., where, there is huge rush of students and it is becoming increasingly difficult to run all the three streams in the presently available infrastructure, the matter to shift some streams like Arts /Commerce, which don't require laboratory /etc. to outside the cities for quality education, instead of starting new college shall be considered.
- 3 For opening of new colleges, the availability of students in the feeder institutions also need to be kept in view. If the feeder institutions have sufficient enrolment in 10+2 class i.e. 400 or more preferably in the schools within 10-12 KM radius, the matter for opening of new college may be considered subject to meeting of other parameters and keeping in view the geographical conditions of the area.

- 4 For establishment of new Govt. Degree Colleges, normally land measuring 35 bighas is required. This requirement will be sufficient for providing Arts, Commerce, Science Blocks and Administrative Block as well as residential / hostels. But, since only Arts stream classes will be started in the beginning, this condition could be relaxed, keeping in view the local conditions. The total land requirement shall be earmarked as under :-
  - a) 10 bighas for construction of Teaching Blocks (Administrative, Arts & Science Blocks) as detailed above.
  - b) 10 bighas for play ground and Stadium etc. for sports and other open-air-co-curricular activities.
  - c) 5 bighas for constructing Hostels for boys and girls.
  - d) 5 bighas for the construction of residential accommodation for the staff.
  - e) 5 bighas for further expansion as per future requirements.
- 5 For opening of new government colleges, adequate budget provision for non-recurring and recurring expenditure shall be made. Initially the Government will start only Arts Stream in the first phase, thus, around rupees five crore in non-recurring and one crore rupees for recurring expenditure shall be made available. Thereafter, while considering the matter of starting of Commerce and Science stream, the additional budget will be made available. These budget estimates are on the basis of the present prices and will be suitably enhanced in due course of time. The new college may only be started after ensuring availability of sufficient accommodation. The adequate budget provision for Hostels as per requirement and staff quarters shall also be separately made available in the following years.
- 6 In the beginning, new colleges will be started with English, History, Pol. Science, Hindi, Sociology, Economics, Maths,

Sanskrit, Computer Application and Physical Education subjects. However, other subjects like Geography, Music, Pub. Administration, Philosophy, Psychology, Painting, Dance, J & MC, could be considered on demand basis from the students and keeping in view the availability of faculty / infrastructure. The Commerce stream in the college will be started after enrolment reaches around 400 students in all the three classes i.e. B.A. –I, II & III year, whereas starting of the science stream would be considered after the total enrolment of around 500 students. This will, however be subject to meeting of the other parameters and keeping in view the availability of faculty / infrastructure.

- 7 It may not be possible to start all the subjects in all the colleges in the beginning. Therefore, it has been decided to start all the subjects, where the students enrolment in Arts stream is more than 1000. However, the permission of starting of all the subjects will be granted by the Government after considering the detailed proposal from the Principal through Director of Higher Education, keeping in view the availability of infrastructure etc.
- 8 The classes in new colleges shall be started when at least one post of Principal, one post of Asstt. Professor in each subject, one librarian (College Cadre) and non-teaching i.e. one Superintendent Gr-II, one Sr. Asstt., two Clerks, three peons and two chowkidars are created and filled up to look after the Administrative, Academic & other College developmental activities.
- 9 Preference shall be given to open at least one new college in every Revenue Sub-Division subject to the fulfillment of all other requirements / conditions as repeated above.
- 10 The provisions contained above may be considered for relaxation by the State Govt., keeping in view the unique

geographical, social or demographic conditions in order to improve access, equity and excellence in higher educations.

By Order

Pr. Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Ka(1)-2/2012 Dated; Shimla-02 the 02<sup>nd</sup> January, 2014

Copy for information to necessary action to :-

1. The Secretary to the Governor, Himachal Pradesh, Shimla -02.
2. The Pr. Secretary to the Hon'ble Chief Minister, H.P. Shimla-02.
3. The Special Secretary-cum-Principal PS to the Hon'ble Chief Minister, H.P. Shimla -02.
4. The Private Secretary to the Hon'ble Education Minister, H.P. Shimla -02.
5. The Director of Higher Education, H.P., Shimla -01 w.r.t. your letter No EDN-H(8)A(1)069/89-2012 dated 24<sup>th</sup> October, 2013.
6. The Registrar, Himachal Pradesh University, Shimla-5.
7. The Controller, Printing & Stationery Department, H.P. Shimla-05 for publication in the Rajpatra with the request that a copy of the Rajpatra may kindly be supplied to the Government also.
8. Guard file.

Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.

Government of Himachal Pradesh  
Department Higher Education.

No. EDN-A-Ka(4)-1/2002 Dated; Shimla-02 the 16<sup>th</sup> January, 2014

**NOTIFICATION**

In supersession of this Department's notification of even No. dated 22<sup>nd</sup> February, 2010, the Governor, Himachal Pradesh is pleased to re-constitute the Himachal Sanskrit Academy, in accordance with the section 6 of the constitution of Academy, as under with immediate effect :-

1. Hon'ble Chief Minister - Chairman
2. Hon'ble Education Minister /  
Chief Parliament Secretary (Education) - Senior Vice- Chairman
3. Principal Secretary (Finance) - Member
4. Principal Secretary (Hr. Education) - Member
5. Director of Higher Education - Member
6. Director, Language, Art & Culture - Member
7. Professor A.N.D. Vajpai, Vice-Chancellor  
HP University, Shimla-05 - Senior Sanskrit Scholer
8. Prof. Kaushalya Chauhan, HOD, Sanskrit  
HP University, Shimla-05 - Non- Official Member
9. Prof. Virender Kumar Mishr, (Retd)  
HP University, Shimla – 05 - Non- Official Member
10. Acharya Bali Ram Shastri, (Retd)  
Vill – Dhadhog, via Mashovra,  
Distt – Shimla (HP) - Non- Official Member
11. Acharya Madan Mohan (Retd)  
Narayan Nivas, Tuto, Shimla - Non- Official Member
12. Acharya Keshav Sharma (Retd)  
Divya Deep, Tank Road, Solan (HP) - Non- Official Member
13. Principal Prem Lal Gautam (Retd)  
Govt. Sanskrit College , Rabon, Solan - Non- Official Member
14. Dr. Manohar Lal Arya,  
Pravan Kutir, Jyanti Vihar, Kangra - Non- Official Member
15. Principal Sudesh Gautam  
Adrash Sanskrit College  
Jangla, Distt. Shimla - Non- Official Member
16. Acharya Ramanand,  
Anand Nivas, Nangal Devi,  
Theog, Distt. Shimla - Non- Official Member
17. Prof. Keshav Sharma,  
Sanskrit Research Institution  
Mashobara, Distt. Shimla - Non- Official Member

18. Acharya Mast Ram Sharma, (Retd OSD) Member Secretary  
Acharya Niwas, Majyat,  
Tuto, Shimla

By Order

Pr. Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Ka(4)-1/2002 Dated; Shimla-02 the 16<sup>th</sup> January, 2014

Copy for information to necessary action to :-

1. The Secretary to the Governor, Himachal Pradesh, Shimla -02.
2. The Principal Secretary to the Hon'ble Chief Minister, H.P. Shimla -02.
3. The Special Secretary-cum-Principal PS to the Hon'ble Chief Minister, H.P. Shimla -02.
4. The Private Secretary to the Hon'ble Education Minister, H.P. Shimla -02.
5. The P.S. to the Chief Secretary, H.P. Shimla- 02.
6. The P.S. to the Chief Parliament Secretary (Education), H.P. Shimla - 02.
7. The P.S. to the Pr. Secretary (Finance) to the Government of H.P. Shimla-2.
8. The P.S. to the Pr Secretary (Education) to the Govt. of H.P. Shimla-02.
9. All the Administrative Secretaries to the Government of H.P., Shimla – 02.
10. All the members of the Himachal Sanskrit Academy ( By Name).
11. The Director of Higher Education, H.P., Shimla -01 w.r.t. your letter No Shiksha-H-E(8)F(8)1/2010-Academy dated 24 August, 2013.
12. All the Head of Department , H.P.
13. The Director of Public Relations, H.P. Shimla – 02.
14. The Director of Edlementary Education, H.P. Shimla-01.
15. The Controller, Printing & Stationery Department, H.P. Shimla-05 for publication in the Rajpatra with the request that a copy of the Rajpatra may kindly be supplied to the Government also.
16. Guard file.

(Pushpa Chaudhary)  
Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.

Government of Himachal Pradesh  
Department Higher Education.

No. EDN-A-Ka(1)-8/2012 Dated; Shimla-02 the 09 October, 2013

**NOTIFICATION**

The Governor, Himachal Pradesh is pleased to order the naming of Government College of Education, Dharamshala, District Kangra (H.P.) as **Government College of Teacher Education, Dharamshala District Kangra (H.P.)** with immediate effect in public interest.

By Order

Pr. Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Ka(1)-8/2012 Dated; Shimla-02 the 09 October 13

Copy for information to necessary action to :-

1. The Secretary to the Governor, Himachal Pradesh, Shimla -02.
2. The Principal Secretary to the Hon'ble Chief Minister, H.P. Shimla -02.
3. The Special Secretary-cum-Principal PS to the Hon'ble Chief Minister, H.P. Shimla -02.
4. The Private Secretary to the Hon'ble Education Minister, H.P. Shimla -02.
5. The Secretary University Grant Commission, Bahadurshah Zafar Marg, New Delhi..
6. The Director of Higher Education, H.P., Shimla -01 w.r.t. your letter No EDN-H(8)B(15)1/2008(Rename) dated 27<sup>th</sup> September, 2013.
7. The Registrar, Himachal Pradesh University, Shimla-5.
8. The Controller, Printing & Stationery Department, H.P. Shimla-05 for publication in the Rajpatra with the request that a copy of the Rajpatra may kindly be supplied to the Government also.
9. The Principal, Government College of Teacher Education, Dharamshal District Kangra (H.P.)
10. The Dealing Assistant (College Principal/Lecturer) for information.
11. Guard file.

Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.

Government of Himachal Pradesh  
Department Higher Education.

No. EDN-A-Ka(1)-8/2012 Dated; Shimla-02 the 19 November, 2013

**NOTIFICATION**

The Governor, Himachal Pradesh is pleased to order the naming of Government College Haripur at Manali, District Kullu (H.P.) as **Jawahar Lal Nehru Government College Haripur at Manali District Kullu (H.P.)** with immediate effect in public interest.

By Order

Pr. Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Ka(1)-8/2012 Dated; Shimla-02 the 19<sup>th</sup> November, 2013

Copy for information to necessary action to :-

1. The Secretary to the Governor, Himachal Pradesh, Shimla -02.
2. The Principal Secretary to the Hon'ble Chief Minister, H.P. Shimla -02.
3. The Special Secretary to the Hon'ble Chief Minister, H.P. Shimla -02 for information w.r.t. your U.O. Note No CMO-CM-D(M&C)/2013 dated 25<sup>th</sup> October, 2013.
4. The Private Secretary to the Hon'ble Education Minister, H.P. Shimla -02
5. The Secretary University Grant Commission, Bahadurshah Zafar Marg, New Delhi.
6. The Addl. Secy. (GAD) to the Government of H.P. w.r.t. Cabinet Item No. 26 approved by the Cabinet on 14-11-2013.
7. The Director of Higher Education, H.P., Shimla -01 w.r.t. your letter No EDN-H(8)A(1)69/89-2010(new Subjects) dated 21<sup>st</sup> October, 2013.
8. The Registrar, Himachal Pradesh University, Shimla-5.
9. The Controller, Printing & Stationery Department, H.P. Shimla-05 for publication in the Rajpatra with the request that a copy of the Rajpatra may kindly be supplied to the Government also.
10. The Principal, Jawahar Lal Nehru Government College Haripur at Manali, Distt. Kullu (H.P.)
11. The Dealing Assistant (College Principal/Lecturer) for information.
12. Guard file.

Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.



Government of Himachal Pradesh  
Department of Higher Education.

No. EDN-A-Ka(1)-1/2014

Dated; Shimla-02 the 15<sup>th</sup> January, 2014

**NOTIFICATION**

The Governor, Himachal Pradesh is pleased to order to open the following new Government Degree College(s) with effect from 2014-15 i.e. from the session June, 2014, in public interest :-

1. Government Degree College Nagrota Surian, Distt. Kangra (H.P).
2. Government Degree College Rewalsar, Distt. Mandi (H.P).
3. Government Degree College Lad Bharol, Distt. Mandi (H.P).
4. Government Degree College Sandhole, Distt. Mandi (H.P).
5. Government Degree College Dharampur, Distt. Solan (H.P).
6. Government Degree College Diggal, Distt. Solan (H.P).
7. Government Degree College Sarahan, Distt. Sirmour (H.P).
8. Government Degree College Nankhari, Distt. Shimla (H.P).
9. Government Degree College Kumarsain Distt Shimla (H.P).

The Governor, Himachal Pradesh is further pleased to order the creation of following teaching and non-teaching posts for the above mentioned each newly opened Government Degree Colleges :-

Sr. No	Category/Name of Post(s)	Pay Band/Scale	No of Post(s)
(a)	Principal	Rs. 37400-67000+GP 10000	01 (One)
(b)	Assistant Professor for subject English, History, Hindi, Sociology, Economics, Math and Sanskrit (one post of each subject)	Rs. 15600-39100 + GP 6000 (For regular appointee) Rs. 15600 + 6000 = 21600/- PM (For contract appointee)	07 (Seven)
(c)	Librarian (College Cadre)	Rs. 15600-39100 + GP 6000 (For regular appointee) Rs. 15600 + 6000 = 21600/- PM (For contract appointee)	01 (One)
(d)	Superintendent Gr-II	Rs. 10300-34800+ GP- 4800	01 (One)
(e)	Senior Assistant	Rs. 10300-34800+ GP- 4400	01 (One)
(f)	Clerk	Rs. 5910+GP-1900 = 7810/- PM (For Contract appointee) Rs. 5910-20200+GP-1900 (For initial two years of regular service) Rs. 10300-34800 + GP- 3200 (Given after 2 years of regular service)	02 (Two)

(g)	Peon	Rs. 4900+GP-1300 = 6200/- PM (For Contract appointee) Rs. 4900-10680+ GP- 1300 (For initial two years of regular service) Rs. 4900-10680+ GP- 1650 (Given after 2 years of regular service)	03 (Three)
(h)	Chowkidar	-do-	02 (Two)
<b>Total Posts</b>			<b>18</b>

The expenditure will be incurred under Major Head 2202-03-103-01-Soon-Non-Plan for smooth functioning of these colleges.

This issues with prior concurrence of the Finance Department obtained vide their U.O. No 52755759-Fin-E/2013 dated 04<sup>th</sup> January, 2014.

By Order

Principal Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Ka(1)-1/2014 Dated; Shimla-02 the 15<sup>th</sup> January, 2014

Copy for information and necessary action is forwarded to :-

1. The Secretary to the Governor, Himachal Pradesh, Shimla -02.
2. The Principal Secretary to the Hon'ble Chief Minister, H.P. Shimla -02.
3. The Special Secretary-cum-Principal PS to the Hon'ble Chief Minister, H.P. Shimla -02.
4. The Private Secretary to the Hon'ble CPS (Edu), H.P. Shimla-02.
5. The Addl. Secy. (GAD) to the Government of H.P. w.r.t. Cabinet item No, 40 approved by the Cabinet on 06-01-2014.
6. The Sr. Deputy Accountant General (A&E), H.P., Shimla – 03.
7. The Joint Secretary. (Expenditure. Control) to the Govt. of H.P. w.r.t. U.O. No 52755759-Fin-E/2013 dated 04<sup>th</sup> January, 2014 with the request for making sufficient budget provision in the relevant Head of Accounts.
8. The Director of Higher Education, H.P., Shimla -01
9. The D. C, Kangra, Mandi, Solan, Sirmour and Shimla (HP).
10. The Registrar, Himachal Pradesh University, Shimla-5.
11. The Principal, Govt. Degree Colleges Nagrota Surian (Distt. Kangra), Rewalsar, Lad Bharol, Sandhole (Distt. Mandi), Dharampur, Diggal (Distt. Solan), Sarahan, (Distt. Sirmour), Nankhari, Kumarsain (Distt Shimla) H.P
12. The Controller, Printing & Stationery Department, H.P. Shimla-05 for publication in the Rajpatra with the request that a copy of the Rajpatra may kindly be supplied to the Government also.
13. The Dealing Assistant (College Principal/Asstt. Professor/Librarian/Non-teaching staff) for information.
14. Guard file.

(Pushpa Chaudhary)  
Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.

Government of Himachal Pradesh  
Department Higher Education.

No. EDN-A-Kha(6)-3/2009-Loose Dated; Shimla-02 the 29th May 2013

**NOTIFICATION**

Smt. Gita Sarup Mehta, Lecturer in Economics (College Cadre), Class-I (Gazetted) posted at Government College Sanjauli (Shimla), working in the Higher Education Department has tendered a notice on 20-03-2013 for voluntary retirement due to her personal medical and family circumstances .

The date of birth of the said officer is 09-12-1961. She joined Government service on 06-11-1989 and remained on Extra Ordinary Leave w.e.f. 03-10-2003 to 27-03-2006, 01-10-2009 to 31-07-2011 and 01-08-2011 to 27-05-2013.

Therefore, keeping in view the circumstances mentioned in the notice the Governor, Himachal Pradesh is pleased to accept the pre-mature retirement of said Smt Gita Sarup Mehta, Lecturer in Economics (College Cadre), Class-I (Gazetted), posted at Government College, Sanjauli (Shimla) by invoking the provisions laid down under Sub-Rule (2B) of Rule-3 of the H.P. Civil Services (Pre-mature retirement) Rules, 1976 w.e.f. 28<sup>th</sup> May, 2013 (A.N.) subject to the condition that all the outstanding amount recoverable from her will be deducted from the dues payable to her, if any.

By Order

Secretary (Education) to the  
Government of Himachal Pradesh

Endst. No. EDN-A-Kha(6)-3/2009-Loose Dated; Shimla-02 the 29<sup>th</sup> May, 2013

Copy for information to necessary action to :-

1. The Accountant General (Audit), Himachal Pradesh, Shimla-3
2. The Sr. Dy. Accountant General (A & E) H.P., Shimla-3.
3. The Director of Higher Education, H.P., Shimla -01 w.r.t letter No EDN-H(8)B(6)-1/2008 Retirement dated 16<sup>th</sup> April, 2013.
4. The Controller, Printing and Stationary Department, H.P. Shimla-5 for publication in the Rajpatra (Extra Ordinary).
5. The Principal, Govt College - Sanjauli, Shimla (HP).
6. Smt. Gita Sarup Mehta, Lecturer in Economics (College Cadre), presently residing at A-8, Tower-III, New Moti Bagh, New Delhi – 110021 with the direction to make correspondance to the competent authority for retaining GPF account with the HP Government, as is admissible under present Government Rules.
7. Guard file.

Under Secretary (Hr Edn) to the  
Government of Himachal Pradesh.